PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

SUB: TELANGANA STATE JUDICIAL SERVICE RULES – JUNIOR CIVIL JUDGES – Declaration of Probation of certain Junior Civil Judges who were appointed in the Years 2017, 2018 and 2020 on completion of 2 years of service as per Rule 9 (C) of the Telangana State Judicial Service Rules, 2017 – ORDERS - ISSUED.

- **READ:** 1. G.O.Ms.No.64, Law (LA &J Home Courts. A) Department, dated 09.09.2016.
 - 2. G.O.Ms.No.12, Law (LA, LA &J Home Courts. A2) Department, dated 29.03.2018.
 - 3. G.O.Ms.No.84, Law (LA, LA &J Home Courts. A2) Department, dated 10.11.2017.
 - 4. G.O.Ms.No.53, Law (LA, LA &J Home Courts. A2) Department, dated 15.09.2018.
 - 5. G.O.Ms.No.2, Law (LA, LA &J Home Courts. A) Department, dated 06.01.2020.

ORDER ROC.NO.138/2022-B.SPL., DATED: 25.02.2022

The High Court is pleased to pass the following Order:

The probation of the following officers, who were appointed in the years 2017, 2018 and 2020 have completed the period of two years of service in the cadre of Junior Civil Judges as per Rule 9 (C) of the Telangana State Judicial Service Rules, 2017 with effect from the dates shown against their names in Column No.5 of the table below:-

SI. No.	NAME OF THE OFFICER	DATE OF REPORTING TO AS JUNIOR CIVIL JUDGE	DATE OF COMPLETION OF TWO YEARS OF SERVICE	DATE OF DECLARATION OF PROBATION AS JUNIOR CIVIL JUDGE
1.	2.	3.	4.	5.
1.	Smt. Farheen Kouser, Junior Civil Judge-cum-XXVII Addl. Metropolitan Magistrate, Cyberabad at Maheswaram, Rangareddy District.	13.10.2016	12.10.2018	13.10.2019
2.	Sri D.Rama Mohan Reddy, Junior Civil Judge -Cum- Judicial Magistrate of First Class, Bichkunda, Nizamabad District.	13.10.2016	12.12.2018	13.12.2018

3.	Ms. K.Rani,	05.01.2017	19.01.2019	20.01.2019
5.	Junior Civil Judge-cum-Judicial Magistrate of First Class, Peddapalli, Karimnagar District.	0010112017	2310212023	2010212020
4.	Sri P.Pavan Kumar,	05.01.2017	04.01.2019	05.01.2019
	II Additional Junior Civil Judge -cum- XXII Additional Metropolitan Magistrate, Cyberabad at Medchal, Rangareddy District.			
5.	Ms. ShaliniLingam,	05.01.2017	03.07.2019	04.07.2019
	Prl. Junior Civil Judge -Cum- Judicial Magistrate of First Class, Parkal, Warangal District.			
6.	Ms. Anamika,	05.01.2017	04.01.2019	05.01.2019
	I Additional Junior Civil Judge -cum- XXVI Additional Metropolitan Magistrate, Cyberabad at Ibrahimpatnam, Rangareddy District.			
7.	Sri K.Srikanth,	05.01.2017	04.01.2019	05.01.2019
	Principal Junior Civil Judge – cum- Judicial Magistrate of First Class, Vikarabad, Rangareddy District.			
8.	Smt N.Manjula,	05.01.2017	04.01.2019	05.01.2019
	III Assistant Judge, City Civil Court, Hyderabad.			
9.	Smt. B.Priyanka,	05.01.2017	04.01.2019	05.01.2019
	I Additional Junior Civil Judge -Cum- I Additional Judicial Magistrate of First Class, Kodad, Nalgonda District.			
10.	Sri B.Hussain, Junior Civil Judge-cum-Judicial Magistrate of First Class, Boath, Adilabad District.	05.01.2017	04.01.2019	05.01.2019

11.	Smt. J.Prasanthi (Jarapala),	03.05.2018	02.05.2020	03.05.2020
	I Additional Junior Civil Judge -Cum- I Additional Judicial Magistrate of First Class, Suryapet, Nalgonda District.			
12.	Smt. R.Siri Sowjanya (Rupakula),	14.12.2017	13.12.2019	14.12.2019
	X Assistant Judge, City Civil Court, Hyderabad.			
13.	Smt. Salma Fathima,	14.12.2017	30.12.2019	31.12.2019
	Prl. Junior Civil Judge –Cum- Judicial Magistrate of First Class, Siddipet, Medak District.			
14.	Smt. Khushboo Upadhyay,	14.12.2017	13.12.2019	14.12.2019
	IX Assistant Judge, City Civil Court, Hyderabad.			
15.	Smt. K.Chandishwari Devi,	14.12.2017	13.12.2019	14.12.2019
	II Additional Junior Civil Judge -Cum- II Additional Judicial Magistrate of First Class, Warangal.			
16.	Smt K.Pooja,	14.12.2017	05.01.2020	06.01.2020
	II Additional Junior Civil Judge –cum- XIX Additional Metropolitan Magistrate, Cyberabad at Malkajgiri, Rangareddy District.	·*		
17.	Smt. G.Kavitha (Gujjula),	14.12.2017	13.12.2019	14.12.2019
	I Additional Junior Civil Judge –Cum- I Additional Judicial Magistrate of First Class, Bhongir, Nalgonda District.			
18.	Ms. M.Swathi,	14.12.2017	28.12.2019	29.12.2019
	Prl. Junior Civil Judge-cum- Judicial Magistrate of First Class, Kamareddy, Nizamabad District.			
19.	Sri K.Gopi Krishna,	14.12.2017	13.12.2019	14.12.2019
	IV Metropolitan Magistrate, Mobile Court and M.V.Act, Hyderabad.			

20.	Sri U.Thirupathi,	14.12.2017	13.12.2019	14.12.2019
	I Additional Junior Civil Judge - cum-I Additional Judl. Magistrate of First Class, Mahabubabad, Warangal District.			
21.	Sri R.Ajay Kumar,	14.12.2017	13.12.2019	14.12.2019
	Junior Civil Judge-cum-Judicial Magistrate of First Class, Utnoor, Adilabad District.	23.		
22.	Ms. R.Lavanya (Rangepalli),	14.12.2017	25.12.2019	26.12.2019
	I Additional Junior Civil Judge -cum-XXI Addl. Metropolitan Magistrate, Cyberabad at Medchal, Ranga Reddy District.			
23.	Smt. K.Sowjanya (Kalleda),	14.12.2017	18.01.2020	19.01.2020
	Prl. Junior Civil Judge-cum- Judicial Magistrate of First Class, Sircilla, Karimnagar District.			
24.	Sri P.Ravinder,	14.12.2017	13.12.2019	14.12.2019
	Prl. Junior Civil Judge-cum- Judl. Magistrate of First Class, Devarakonda, Nalgonda District.			
25.	Sri K.Sudhakar (Kareddula)	14.12.2017	13.12.2019	14.12.2019
	Junior Civil Judge-cum-Judl. Magistrate of First Class, Banswada,Nizamabad District.			
26.	Kum. T.Swapna, Junior Civil Judge –Cum- Judl. Magistrate of First Class, Tandur, Rangareddy District.	19.10.2018	18.10.2020	19.10.2020
27.	Ms. Anusha otturi, I Additional Junior Civil Judge - cum- I Additional Judicial Magistrate of First Class, Nirmal, Adilabad District.	18.01.2020	17.01.2022	18.01.2022
28.	Sri Prateek Sihag, Junior Civil Judge -cum- Judicial Magistrate of First Class, Vemulawada, Karimnagar District	18.01.2020	27.01.2022	28.01.2022

29.	Ms. Thiruchinapalli S P Bhargavi, Prl. Junior Civil Judge -cum-Judicial Magistrate of First Class, Godavarikhani, Karimnagar District.	18.01.2020	17.01.2022	18.01.2022
30.	Sri Sridhar Mandhani, Prl. Junior Civil Judge -cum- Judicial Magistrate of First Class, Manthani, Karimnagar District.	18.01.2020	17.01.2022	18.01.2022
31.	MS. Niharika Juttur, Prl. Junior Civil Judge -cum- Judl. Magistrate of First Class, Jagtial, Karimnagar District.	18.01.2020	17.01.2022	18.01.2022
32.	Ms. G.S.L Priyanka, II Additional Junior Civil Judge- cum-II Additional Judicial Magistrate of First Class, Godavarkhani, Karimnagar District.	18.01.2020	17.01.2022	18.01.2022
33.	Sri Mukesh Janamanchi, I Additional Junior Civil Judge - cum- I Additional Judicial Magistrate of First Class, Yellandu, Khammam District.	18.01.2020	17.01.2022	18.01.2022
34.	Smt. Shirisha Katkojwala, Special Judicial Magistrate of First Class, Excise Court -cum- II Additional Junior Civil Judge, Mahabubnagar.	18.01.2020	26.01.2022	27.01.2022
35.	Ms. Keerthi Chandrika Reddy Devarapalli, Judicial Magistrate of First Class, Special Mobile Court (PCR) –Cum- I Additional Junior Civil Judge, Nalgonda.	18.01.2020	17.01.2022	18.01.2022
36.	Sri Sai Kiran Kasamala, II Metropolitan Magistrate – Cum- Special Judicial Magistrate of First Class for Railways, Secunderabad.	18.01.2020	17.01.2022	18.01.2022

37.	Ms. Bhavya Kovi, Judicial Magistrate of First Class, Special Mobile Court – Cum- III Additional Junior Civil Judge, Nizamabad.	18.01.2020	17.01.2022	18.01.2022
38.	Ms. Nishka Patrudu Gummalla, Judicial Magistrate of First Class, Special PCR Mobile Court -cum- VIII Additional Junior Civil Judge, Warangal.	18.01.2020	17.01.2022	18.01.2022
39.	Smt. Mounika Ponnapalli, II Additional Junior Civil Judge- cum-II Additional Judicial Magistrate of First Class, Khammam.	18.01.2020	17.01.2022	18.01.2022
40.	Ms. Aparna Malladi, I Additional Junior Civil Judge -Cum- I Additional Judicial Magistrate of First Class, Bodhan, Nizamabad District.	18.01.2020	17.01.2022	18.01.2022
41.	Ms. Penumala Gopika Naga Sravya, III Additional Junior Civil Judge -Cum- III Additional Judicial Magistrate of First Class, Warangal.	18.01.2020	17.01.2022	18.01.2022
41.	Sravya, III Additional Junior Civil Judge -Cum- III Additional Judicial Magistrate of First Class,	18.01.2020	17.01.2022 17.01.2022	18.01.2022 18.01.2022
	Sravya, III Additional Junior Civil Judge -Cum- III Additional Judicial Magistrate of First Class, Warangal. Ms. Shereena Mohd, I Additional Junior Civil Judge - cum- I Additional Judicial Magistrate of First Class,			

45.	Sri Devendra Babu D, Judicial Magistrate of First Class (Excise) Rangareddy – cum- VII Addl. Junior Civil Judge –cum- VII Additional Metropolitan Magistrate, Cyberabad at L.B.Nagar.	18.01.2020	25.01.2022	26.01.2022
46.	Smt. T Durga Rani Kalidindi, I Additional Junior Civil Judge – Cum- I Addl. Judl. Magistrate of First Class, Ramannapet, Nalgonda District.	18.01.2020	17.01.2022	18.01.2022
47.	Sri Ajay Ullam, I Additional Junior Civil Judge- cum-I Addl. Judicial Magistrate of First Class, Devarakonda, Nalgonda District.	18.01.2020	17.01.2022	18.01.2022
48.	Ms. Racharla Shalini, Prl. Junior Civil Judge-cum- Judl. Magistrate of First Class, Armoor, Nizamabad District.	18.01.2020	17.01.2022	18.01.2022
49.	Sri Venkatesh Durva, I Additional Junior Civil Judge- cum-Spl. Judicial Magistrate of First Class (Mobile) Court, Kamareddy, Nizamabad District.	18.01.2020	17.01.2022	18.01.2022
50.	Smt. Girija Tirandasu, Special Judicial Magistrate of First Class, Excise Court – Cum- IV Additional Junior Civil Judge, Nizamabad	18.01.2020	17.01.2022	18.01.2022
51.	Smt. Saritha Matta, IV Additional Junior Civil Judge (Juvenile Court) –Cum- IV Additional Judicial Magistrate of First Class, Warangal.	18.01.2020	17.01.2022	18.01.2022
52.	Smt. Himabindhu Golla, Junior Civil Judge-cum-Judicial Magistrate of First Class, Bellampalli, Adilabad District.	18.01.2020	23.01.2022	24.01.2022

53.	Ms. Chaitanya Angari, Junior Civil Judge -cum-Judicial Magistrate of First Class, Achampet, Mahabubnagar District.	18.01.2020	17.01.2022	18.01.2022
54.	Sri Ramachandrarao Nadendla, Prl Junior Civil Judge –Cum- Judicial Magistrate of First Class, Mulug, Warangal District.	18.01.2020	17.01.2022	18.01.2022
55.	Sri Dheeraj Kumar Damera, Prl. Junior Civil Judge -cum- Judicial Magistrate of First Class, Madhira, Khammam District.	18.01.2020	17.01.2022	18.01.2022
56.	Smt. Sravana Swathi Chintada, Prl. Junior Civil Judge -cum- Judicial Magistrate of First Class, Sathupalli, Khammam District.	18.01.2020	17.01.2022	18.01.2022
57.	Ms. Swarupa Kaatam, Prl Junior Civil Judge –Cum- Judicial Magistrate of First Class, Nagarkurnool, Mahabubnagar District.	18.01.2020	17.01.2022	18.01.2022
58.	Ms. Priyanka Siricilla, Junior Civil Judge –Cum- Judicial Magistrate of First Class, Narayankhed, Medak District.	18.01.2020	17.01.2022	18.01.2022
59.	Sri Jada Vineel Kumar, II Additional Junior Civil Judge- cum-II Additional Judicial Magistrate of First Class, Jagtial, Karimnagar District	18.01.2020	17.01.2022	18.01.2022
60.	Ms. Soundarya Kushanapalli, I Additional Junior Civil Judge (Juvenile Court), -Cum- I Additional Judicial Magistrate of First Class, Nizamabad.	18.01.2020	17.01.2022	18.01.2022
61.	Sri Prithvi Raj D T, Prl. Junior Civil Judge –cum- Judicial Magistrate of First Class, Jangaon, Warangal District.	18.01.2020	17.01.2022	18.01.2022

62.	Sri Dilip Kumar Naik S R I Additional Junior Civil Judge – Cum- I Additional Judicial Magistrate of First Class, Parkal, Warangal District	18.01.2020	17.01.2022	18.01.2022
63.	Smt. Neelima Muddasani, II Additional Judicial Magistrate of First Class, Kothagudem, Khammam District.	18.01.2020	17.01.2022	18.01.2022
64.	Sri Arif Shaik, Judicial Magistrate of First Class for Railways – Cum- Junior Civil Judge, Khazipet, Warangal District.	18.01.2020	23.01.2022	24.01.2022
65.	Smt. Madhavi Vinukonda, II Additional Junior Civil Judge -Cum- II Additional Judicial Magistrate of First Class, Miryagluda, Nalgonda District.	18.01.2020	17.01.2022	18.01.2022

Note: The respective Prl. District and Sessions Judges/Unit Heads are requested to make necessary entries in the Service Register of the Officers.

REGISTRAR (VIGILANCE)

To,

- 1. The Officers concerned.
- 2. The Chief Judge, City Civil Court, Hyderabad.
- 3. The Metropolitan Sessions Judge, Hyderabad.
- 4. The Chief Judge, City Small Causes Court, Hyderabad.
- 5. **THE PRL. DISTRICT JUDGES:**Adilabad, Karimnagar, Khammam, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nizamabad, Rangareddy at L.B.Nagar, and Warangal.
- 6. The **Registrar General and other Registrars**, High Court for the State of Telangana.

Copy to:

The Section Officer, B-Section, High Court for the State of Telangana. (for information and necessary action)

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